

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 3368
TO BE ANSWERED ON 22.03.2017**

FILM CERTIFICATION

3368: SHRI M. RAJA MOHAN REDDY:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether there has been a large scale resentment on refusal of film certification to a recent Hindi movie Lipstick Under My Burkha;
- (b) if so, the details thereof; and
- (c) whether Indian Film Industry has approached the Government to clear the film and not to suppress the freedom of expression and if so, the details thereof and the response of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]:

(a) to (c): In pursuance of the guidelines issued under the Cinematograph Act, 1952, the Central Board of Film Certification (CBFC) has refused to issue the certificate to the film "Lipstick Under My Burkha" for public exhibition. The legal regime with regard to the functioning of the CBFC is well laid out and it is the Board alone which decides within its jurisdiction. The aggrieved producer, has already moved to the Film Certification Appellate Tribunal, which is headed by a former judge of the High Court which also decides matters as per due process of law. No grievance or complaint has been received in this regard by the Ministry.